

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2144
ANSWERED ON:20.07.2009
VIOLATION OF INDIAN AIR SPACE
Muttemwar Shri Vilas Baburao

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Indian Air Space was recently violated by the United States Cargo plane carrying military goods;
- (b) if so, the details thereof and the reasons therefor;
- (c) the enquiry conducted into this matter; and
- (d) the action taken by the Government thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): On 19th June, 2009, an AN-124 aircraft belonging to Volga Dnepr Airlines of Russia, hired by United States Air Force violated Indian airspace and was asked to land at Mumbai International airport. Physical search of the aircraft was carried out by the Indian Air Force. Comprehensive Standard Operating Procedures are in place to counter such airspace violations. Close integration between the Indian Air Force and the concerned civil authority agencies is maintained.